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Title: Motion for election of two members to the Tea Board.(Motion adopted).

(iii) Tea Board

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI K.H. MUNIYAPPA): Sir, I beg to move the following:

"That in pursuance of section 4(3) (f) of the Tea Act, 1953 read with rules 4(1) (b) and 5(1) of the Tea Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Tea Board, subject to the other provisions of the said Act and the Rules made thereunder. "

MR. SPEAKER: The question is:

"That in pursuance of section 4(3) (f) of the Tea Act, 1953 read with rules 4(1) (b) and 5(1) of the Tea Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Tea Board, subject to the other provisions of the said Act and the Rules made thereunder. "

The motion was adopted.
